

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI
3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.

CAUSE LIST**SINGLE MEMBER****COURT NO. : 6 ROOM NO. : 405****DATED : 04/12/2017**

DAY : Monday

CORAM:

HON'BLE JUDICIAL MEMBER, Archana Wadhwa

SNo.	CASE No.	APPELLANT/RESPONDENT	REPRESENTATIVES	REMARKS
REGULAR MATTERS				
1	E/451/2011	Endurance Technologies Ltd. -Vs- CCE PUNE I	M.H.Patil /DR	
2	E/87346/2013	KALYANI FORGE LTD. -Vs- CCE PUNE III	T.C.Nair /DR	
3	E/87456/2013	SPENTEX INDUSTRIES LTD. -Vs- CCE NAGPUR	IP/DR	
4	E/89448/2013	INVENTIA HEALTHCARE PVT. LTD. -Vs- CCE MUMBAI - III	Economic Laws Practices /DR	
5	E/89449/2013	INVENTIA HEALTHCARE PVT. LTD. -Vs- CCE MUMBAI - III	Economic Laws Practices /DR	
6	E/89872/2013	INVENTIA HEALTHCARE PVT. LTD. -Vs- CCE MUMBAI - III	Economic Laws Practices /DR	
7	E/86120/2016	UNICHEM LABORATORIES LTD -Vs- CCE RAIGAD	IP/DR	
8	E/86121/2016	UNICHEM LABORATORIES LTD -Vs- CCE RAIGAD	IP/DR	
9	E/86983/2017	MYSORE PETROCHEMICALS LTD -Vs- CCE BELAPUR	Jayakar & Partners /DR	
10	E/86992/2017	MYSORE PETROCHEMICALS LTD -Vs- CCE BELAPUR	Jayakar & Partners /DR	
11	E/86997/2017	HINDUSTAN COMPOSITES LIMITED -Vs- CCE AURANGABAD	IP/DR	

* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**T Viswa Prakash,
Deputy Registrar,
SINGLE MEMBER,
CESTAT - Mumbai**